

12.51 hrs.

COMMITTEE ON SUBORDINATE
LEGISLATION

TWENTIETH REPORT

SHRI SOMNATH CHATTERJEE
(Jadavpur): I beg to present the
Twentieth Report (Hindi and English
versions) of the Committee on Sub-
ordinate Legislation.

COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES

TWENTY-NINTH, THIRTIETH, THIRTY-
FOURTH, THIRTY-FIFTH, THIRTY-SEVENTH
AND THIRTY-EIGHTH REPORTS

SHRI RAM DHAN (Lalganj):
I beg to present the following Re-
ports (Hindi and English versions)
of the Committee on the Welfare of
Scheduled Castes and Scheduled
Tribes:—

(1) Twenty-ninth Report on the
Ministry of Works and Housing
(Works Division)—Reservations for
and employment of Scheduled Castes
and Scheduled Tribes in the Central
Public Works Department.

(2) Thirtieth Report on Action
Taken by Government on the recom-
mendations contained in the Fifth
Report on the Ministry of Railways
(Railway Board)—Reservations for,
and employment of, Scheduled
Castes and Scheduled Tribes in the
Workshops of South Eastern Rail-
way and also award of petty con-
tracts to Scheduled Castes and Sched-
uled Tribes in the South Eastern
Railways.

(3) Thirty-fourth Report on Action
Taken by Government on the recom-
mendations contained in the Sixth
Report on the Ministry of External
Affairs—Reservations for and emp-
loyment of, Scheduled Castes and
Scheduled Tribes in the Ministry of

External Affairs and its subordinate
offices including Indian Missions ab-
road.

(4) Thirty-fifth Report on Action
Taken by Government on the re-
commendations contained in the
Twenty-third Report on the Ministry
of Finance, Department of Revenue
(Indirect Taxes Division)—Reserva-
tions for, and employment of, Sched-
uled Castes and Scheduled Tribes
in the Central Board of Excise and
Customs and its field formations.

(5) Thirty-seventh Report on the
Ministry of Railways (Railway
Board)—Reservations for, and emp-
loyment of, Scheduled Castes and
Scheduled Tribes in Northeast Fron-
tier Railway and award of petty con-
tracts to Scheduled Castes and Sched-
uled Tribes in Northeast Frontier
Railways.

(6) Thirty-eighth Report on the
Ministry of Petroleum, Chemicals
and Fertilisers (Department of
Petroleum)—Reservations for, and
employment of, Scheduled Castes
and Scheduled Tribes in the Indian
Oil Corporation Limited (Marketing
Division).

12.56 hrs

COMMITTEE ON PUBLIC UNDER-
TAKINGS

FIFTIETH REPORT

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): Sir, I have the
honour to present the Fiftieth Report
of the Committee on Public Under-
takings on Bharat Heavy Electricals
Ltd.

SHRI VAYALAR RAVI (Chiray-
inkil): Will we have a discussion on
it?

DR. SUBRAMANIAM SWAMY
(Bombay North-East): Yesterday,